

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (CAA)-69(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANAY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S. R.K. Marble Pvt. Ltd.
And
Ninety Degree Stone Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|----------------|--------------------|-----------------------|-----------------------|
| 1. | Sandeep Taneja | Advocate | Petitioner | <i>Sandeep Taneja</i> |

ORDER

Order reserved.

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017